

In addition, as 35 MW solar thermal power plant is proposed to be taken up in village Mathania of Jodhpur district in Rajasthan. Detailed project report for this project has been prepared and mobilisation of financial resources from various sources for the project is being worked out.

### STATEMENT

#### State Wise List of Solar Lanterns Sanctioned During 1994-95

S. No.	State/U.T.	Solar Lanterns (Nos)
1.	Andhra Pradesh	1198
2.	Arunachal Pradesh	800
3.	Gujarat	700
4.	Haryana	1400
5.	Himachal Pradesh	4000
6.	Jammu and Kashmir	1500
7.	Kerala	5500
8.	Madhya Pradesh	5000
9.	Meghalaya	600
10.	Orissa	1100
11.	Tamil Nadu	4000
12.	Uttar Pradesh	10000
13.	Delhi	2000

In addition projects for 400 SPV domestic lighting systems in Jammu and Kashmir, SPV power plants of an aggregate capacity of 90 KW in Rajasthan and 25 KW in West Bengal have been sanctioned during the current year.

[English]

#### Coast Guard Organisation

2313. SHRI ANANTRAO DESHMUKH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have reviewed the organisational set-up of Coast Guard Organisation to add teeth to Coast Guard;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken to strengthen the Coast Guard organisation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The Organisational set-up of Coast Guard Organisation is reviewed from time to time, keeping in view its functions and responsibilities.

(c) The Coast Guard are being strengthened and modernised as per the Coast Guard Perspective Plan 1985-2000 and 5 Year Coast Guard Development Plans, which envisage a balanced growth of the Coast Guard, commensurate with their requirements, subject to the availability of funds.

#### Grants-in-Aid to Gujarat

2314. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether any grants-in-aid were provided to voluntary organisations under the family welfare Programme during 1993-94 and 1994-95 till date to Gujarat State;

(b) if so, the details thereof;

(c) whether the State Government has utilised all the grants under the scheme; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) The assistance provided to the Voluntary Organisation in Gujarat State through Department of Family Welfare and the State under India Population Project VII Project for Voluntary Organisation is as under:

	Deptt. of Family Welfare	IPP VII Project
1993-94	Rs. 22,58,200	12,50,000
1994-95	Rs. 31,00,000	10,00,000

(c) and (d). Voluntary Organisations have utilised all the grants except the funds released recently during 1994-95. Utilisation report from the State Government is awaited.

[Translation]

#### Ayurvedic Medicines

2315. SHRI HARIKEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether several Ayurvedic Medicines sold in the market are sub-standard and spurious;

(b) if so, the number of such cases detected during last three years; and

(c) the action taken against these companies?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Based on the information available no case of sale/manufacture of sub-standard and spurious Ayurvedic Medicines has come to the notice of the Government.

(b) and (c). Does not arise.